

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 321 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

**NAME OF THE COMPANY:** Narender Sharma Vs. M/s Vistar Construction Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s) :	Mohd. Farhan Khan, Advocate		
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	For the Respondent (s) :	Ms. Kanishka Prasad, Advocate Mr. Mahjabeen Tanweer, Advocate		
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**ORDER**

Ms. Mahjabeen Tanweer, Advocate has appeared on behalf of the Respondent. She prays for sometime to file her reply. Reply be filed before the next date of hearing.

To come up on 8<sup>th</sup> December, 2017.

-S-d-1  
**(S. K. Mohapatra)**  
**Member (T)**

-S-d-1  
**(Ina Malhotra)**  
**Member (J)**